


**Telecom Disputes Settlement & Appellate Tribunal
(Government of India)**

No.1/Judl./Misc./TDSAT/2012/

Dated: 6th June, 2022

NOTICE

It has been decided by the Hon'ble Chairperson that there shall be no regular listing of matters during the vacation period from 06.06.2022 to 01.07.2022 except those considered urgent by the Registrar upon mentioning. Mentioning of such urgent matters can also be done through telephone by contacting Registrar at Mob: 8709753933 during working hours. The decision so taken with regard to urgent listing of the matters during the above period shall be conveyed to the Advocate/Party. The filing during the relevant period i.e. from 06.06.2022 to 01.07.2022 with regard to urgent listing of the matters can be done even at Email ID: do.tdsat@nic.in along with the hard copies.


(Sanjeev Pandey)
Deputy Registrar

Copy to:

1. The Registrar-cum-Principal Secretary, TDSAT
2. The Registrar, TDSAT
3. The PPS to Hon'ble Chairperson, TDSAT
4. The PS to Hon'ble Member, TDSAT
5. All Sections, TDSAT
6. Notice Board, TDSAT
7. IT Cell, TDSAT – for uploading the same on the Website of TDSAT.